

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BLU-SMART FLEET PRIVATE LIMITED OPERATING IN THE BUSINESSES OF OPERATING IN INTEGRATED LOGISTICS AND TRANSPORTATION SERVICES INDUSTRY AT DELHI, BENGALURU & GURGAON

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Blu-Smart Fleet Private Limited CIN: U63090GJ2019PTC106075 PAN: AAHCG6384R
2.	Address of the registered office	Regd. Office: 15 th Floor, A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmedabad, Gujarat, India, 380051.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the financial statements for FY 2023-24, the Company has fixed assets amounting to ₹242.19 lakh. However, complete particulars relating to the same, including details of location and physical possession, are presently not available based on the records currently accessible.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	Income of Rs. 28,844.71 lakh as per the last available audited balance sheet as on 31.03.2024.
7.	Number of employees/ workmen	As per the information provided by the Suspended Management, there are presently no employees or workmen employed by the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at blusmartfleet.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at blusmartfleet.cirp@gmail.com
10.	Last date for receipt of expression of interest	18-03-2026 (Original) 26-03-2026 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	28-03-2026 (Original) 01-04-2026 (Extended)

12.	Last date for submission of objections to provisional list	02-04-2026 (Original) 06-04-2026 (Extended)
13.	Date of issue of final list of prospective resolution applicants	12-04-2026 (Original) 12-04-2026 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-04-2026 (Original) 17-04-2026 (Extended)
15.	Last date for submission of resolution plans	17-05-2026 (Original) 17-05-2026 (Extended)
16.	Process email id to submit Expression of Interest	blusmartfleet.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	The CD is registered under MSME (Registration No. UDYAM-GJ-01-0056198)




IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its director – Mr. Ritesh Prakash Adatiya
Resolution Professional

In the Matter of Blu-Smart Fleet Private Limited

Date: March 19, 2026

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Place: Ahmedabad

Validity of AFA: December 31, 2026

Email for Correspondence - blusmartfleet.cirp@gmail.com